

Drug Control Machinery

4551. SHRI BHUPINDER SINGH HOODA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the existing drug control machinery of Delhi Administration has been strengthened by recruiting more personnel;

(b) if so, the details thereof;

(c) the number of units manufacturing sub-standard and spurious drugs, medicines and cosmetics inspected during the current year; and

(d) the action taken against the guilty companies?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) Yes, Sir.

(b) During 1992-93, the Drugs Control Department of the National Capital Territory of Delhi have filled up 4 posts of Drug Inspectors. They have also created 8 posts of Drug Inspectors and one post of Assistant Drugs Controller (ISM).

(c) During the current financial year (upto 31-7-93), the premises of 277 licensed manufacturers of drugs, medicines and cosmetics have been inspected. 76 and 14 samples of drugs and cosmetics respectively have lifted for laboratory analysis. According to reports received, none has been found to be sub-standard or spurious.

(d) Does not arise.

Government Maps

4552. SHRI D. J. TANDEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are two different Government maps (Regional Plan Daman) showing different areas of different industrial zones;

(b) if so, the reasons therefor;

(c) whether any inquiry has been ordered in this regard;

(d) if so, the outcome thereof;

(e) whether the permission for non-agricultural land is being granted for the lands involved in the maps; and

(f) the action taken/proposed to be taken by the Government against the erring officers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) and (b) The Government have received a complaint of existence of two versions of the Regional Plan of Daman. Both the versions are different and are alleged to be authenticated on the same day.

(c) and (d) Yes, Sir. A detailed inquiry by the District Collector has been ordered. The C.B.I. has also initiated an inquiry. The outcome of these inquiries will be known after they are completed.

(e) No permission is now being granted for non-agricultural use in the alleged disputed area and the permission already given is being kept in abeyance.

(f) Until the enquiries establish complicity, no action can be taken against any officer.

[Translation]

Adverse effect of Insecticides

4553. SHRI TEJ NARAYAN SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the attention of the Government has been drawn to the fact that increasing use of insecticides in agriculture sector in the country is health hazard to the people;

(b) if so, whether the Government have conducted any survey in this regard;

(c) if so, the details thereof; and

(d) the scheme formulated by the Government for safeguarding the human health?

[Translation]

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH